

Bench J. I

Mention

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company	Arun Kumar jain -Vs- Flower Dealcom Pvt Ltd		
Under Section	<b>9</b> <b>IBC</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

None responded.

List the matter on 10/07/2017.

  
(Vijai Pratap Singh)  
Member (J)